

Government of Jammu and Kashmir  
Department of Law, Justice and Parliamentary Affairs  
Civil Secretariat  
Srinagar/Jammu

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Subject:-Litigation Reforms and effective monitoring of Litigation in Union territory of Jammu and Kashmir-Appointment of Officer In charge(OIC) Litigation.

**GOVERNMENT ORDER NO:- 1708 -- JK (LD ) of 2025**

**DATED:- 11 - 02 - 2025**

Sanction is hereby accorded to the appointment of Officer's of Revenue Department as Officer In charge (OIC) Litigation for the cases mentioned in annexure to this Government Order including Contempt Petition, if any, pending before Hon'ble High Court of Jammu and Kashmir/Central Administrative Tribunal or any other forum.

The terms and conditions of appointment of the OIC shall be governed by the provisions of Government Order No.1673-JK(LD) of 2021 dated 24.03.2021.

**By order of Government of Jammu and Kashmir.**

Sd/-

**(Achal Sethi)**

Secretary to Government

Dated:- 11- 02 - 2025

No:-LAW-OIC/02/2025

Copy to the:-

1. Learned Advocate General, J&K
2. Principal Secretary to Hon'ble Lieutenant Governor, Raj Bhawan.
3. Joint Secretary(J&K), Ministry of Home Affairs, Government of India
4. Registrar General, High Court of J&K and Ladakh, Jammu/Srinagar.
5. Principal Secretary to Hon'ble Chief Justice, High Court of J&K and Ladakh.
6. Secretary to Government, Revenue Department.
7. Director Litigation , Srinagar/ Jammu.
8. Law Officer concerned
9. Officer In Charge Litigation(OIC).
10. Private Secretary to Chief Secretary for information of Chief Secretary.
11. Private Secretary to Secretary Law.
12. Incharge Website.
13. Government Order file.
14. Concerned file.

**(Reyaz Ali Bhat)**

Assistant Legal Remembrancer

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**Annexure to the Government Order No. 1708 - JK(LD) of 2025 dated 11.02.2025.**

| S No. | Case No.                  | Case Title   | OIC   | Mobile No.     |
|-------|---------------------------|--|---|----------------|
| 1     | WP(C)<br>No.<br>1844/2020 | J&K Toursim<br>Development<br>Corporation Ltd<br>Vs District<br>Magistrate<br>Srinagar & Ors.<br>(Lateef Amad<br>Baba) | Umer Gulzar,<br>Tehsildar<br>Headquarters                   | +91-7889317381 |
| 2     | CCP(D)<br>No.42/202<br>4  | Mahant Subhash<br>Shah Vs Bilal<br>Mohiuddin Bhat  | Sajad Rasool<br>Shah, Tehsildar<br>South                    | +91-9484001106 |
| 3     | CCP(S)<br>No.449/20<br>24 | Suraya Azhar Vs<br>Dr. Bilal Mohiud<br>Din Bhat  | Sajad Rasool<br>Shah, Tehsildar<br>South                    | +91-9484001106 |
| 4     | CCP(S)<br>No.475/20<br>24 | Ali Mohammad<br>Malik Ors Vs Shri<br>Kumar Rajvi<br>Ranjan & Ors.  | Aijaz Ahmad<br>Shah, Assistant<br>Commissioner,<br>Srinagar | +91-1942477054 |
| 5     | WP(C)<br>No.2893/2<br>024 | M/S Jannat Bakery<br>Vs UT of J&K &<br>Ors.  | Umer Gulzar,<br>Tehsildar<br>Headquarters                   | +91-7889317381 |
| 6     | CCP(S)<br>No.462/20<br>24 | Niyaz Ahmad<br>Buchh Vs Dr. Bilal<br>Mohi u din Bhat   | Aamir<br>Chowdhary,<br>Sub Divisional<br>Magistrate East    | +91-1942483332 |
| 7     | WP(C)<br>No.2700/2<br>024 | Mir Mohsin<br>Hassan Prop. M/s<br>Mir Constructions<br>Khanda Chadoora<br>Vs UT of J&K &<br>Ors.                       | Aijaz Ahmad<br>Shah, Assistant<br>Commissioner,<br>Srinagar | +91-1942477054 |

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| 8  | CCP(S)<br>No.466/20<br>24 in OWP<br>No.208/20<br>10 | Khatija& Ors Vs<br>Vijay Kumar<br>Bidhuri&Anr.  | Syed Shahid<br>Hussain,<br>Tehsildar<br>Khanyar                               | +91-9484001109 |
| 9  | OWP<br>No.3633/2<br>019                             | Inhabitants of<br>Indra Nagar/Iqbal<br>Colony through<br>Abdul Majeed<br>Sheikh Vs Union<br>of India & Ors.       | Sajad Rasool<br>Shah, Tehsildar<br>South                                      | +91-9484001106 |
| 10 | WP(C)<br>No.2786/2<br>024                           | Abdul Shakoor<br>Ahanger Vs UT of<br>J&K & Ors.   | Muzamil<br>Zaman,<br>Tehsildar<br>Panthachowk                                 | +91-9419131786 |
| 11 | CCP(S)<br>No.61/202<br>2 in OWP<br>No.169/20<br>11  | Nazir Ahmad Lone<br>Vs Mohd Aijaz<br>Asad   | Aijaz Ahmad<br>Shah, Assistant<br>Commissioner,<br>Srinagar                   | +91-1942477054 |
| 12 | WP(C)<br>No.93/202<br>5                             | Anandishwar<br>Bhairav Nath<br>Asthan Trust Vs<br>UT of J&K & Ors.  | Umer Gulzar,<br>Tehsildar<br>Headquarters                                     | +91-7889317381 |
| 13 | WP(C)<br>No.<br>3052/2024                           | Annauj Mattoo Vs<br>UT of J&K & Ors.  | Muzamil<br>Zaman,<br>Tehsildar<br>Panthachowk                                 | +91-9419131786 |
| 14 | WP(C)<br>No.2454/2<br>021                           | Adnan Manzoor &<br>Ors Vs UT of J&K<br>& Ors.   | Bashir Ahmad<br>Padder,<br>Assistant<br>Commissioner,<br>Nazool,<br>Srinagar. | +91-7889374832 |
| 15 | CRM(M)<br>No.498/20<br>24                           | Shri Anandishwar<br>Bhairav Nath<br>Asthan Trust<br>Through Omkar<br>Nath Bhat Vs<br>Pawan Kumar<br>Chopra & Ors. | Umer Gulzar,<br>Tehsildar<br>Headquarters                                     | +91-7889317381 |

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|----|---------------------------|--|---|-----------------|
| 16 | WP(C)<br>No.2842/2<br>024 | M/s Hunter<br>Armoury Hazari<br>Bagh Rainawari<br>Sgr & Anr Vs UT<br>of J&K & Ors. | Aamir<br>Chowdhary,<br>Sub Divisional<br>Magistrate East                  | +91-1942483332  |
| 17 | WP(C)<br>No.19/202<br>5   | Zahoor Ahmad<br>Bhat Vs UT of<br>J&K & Ors.  | M. Iqbal<br>Zargar,<br>Tehsildar<br>Eidgah                                | +91-9797280108  |
| 18 | WP(C)<br>No.3030/2<br>024 | Zahid Hussain Jan<br>Vs UT of J&K &<br>Ors.  | Aijaz Ahmad<br>Shah, Assistant<br>Commissioner,<br>Srinagar               | +91-1942477054  |
| 19 | WP(C)<br>No.3035/2<br>024 | Mst. Razia Vs UT<br>of J&K & Ors.  | Aijaz Ahmad<br>Shah, Assistant<br>Commissioner,<br>Srinagar               | +91-1942477054  |
| 20 | WP(C)<br>No.89/202<br>5   | Farooq Ahmad<br>Karoo Vs UT of<br>J&K & Ors.                                       | Dr. khalid<br>Hussain Malik,<br>Addl. Deputy<br>Commissioner,<br>Srinagar | +91-194-2483229 |
| 21 | WP(C)<br>No.81/202<br>5   | Syeda Jan Vs UT<br>of J&K & Ors.   | Sajad Rasool<br>Shah, Tehsildar<br>South                                  | +91-9484001106  |
| 22 | WP(C)<br>No.156/20<br>25  | Ghulam Rasool<br>Hajam & Ors Vs<br>UT of J&K & Ors.                                | Zubair Ahmad,<br>Tehsildar North  | +91-9484001107  |

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